

**Complaints re: Embezzlement at
BHEL's Hardwar Project**

6952. SHRIMATI GEETA MUKHERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any complaints regarding embezzlement of crores of rupees in large sized Turbo Generator project at BHEL, Hardwar and other corruptions there;

(b) if so, the details thereof; and

(c) what measures are being taken to check the same?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Yes, Sir. It is however difficult to give the details of all the complaints received against the management of the Hardwar unit of BHEL as generally these complaints have been found to be anonymous, pseudonymous or vague. Recently a complaint was received alleging that some senior officers of BHEL Hardwar had manipulated the purchase of machinery costing several crores of rupees for large sized turbo generator project mainly with a view to getting illegal commissions for themselves. On enquiry it was found that the complaint was pseudonymous. In view of this no further action in the matter was taken. The Government has also received a complaint alleging that funds of BHEL Hardwar were being embezzled by persons by claiming false LTC bills. The connivance of officers of BHEL Hardwar was also alleged. After preliminary enquiry the CBI have been requested to take up this case for investigation.

(c) Wherever the complaints are signed ones and with specific charges these are looked into and appropriate action against the delinquent official is taken if the charge is proved against him.

**Construction of Aizawl-Lunglei via
Thenzawl Road**

6953. DR. R. ROTHUAMA: Will the Minister of DEFENCE be pleased to state in view of the fact that Aizawl-Lunglei via Thenzawl Road being centrally located with immense economic potentiality and also with a view to save the tremendous amount of petrol consumption in supply of all items, to Lunglei and Chhimitpuipui districts, whether the BRDB (Border Road Development Board) propose to take up immediate construction of Aizawl-Lunglei via Thenzawl Road by the BRDB?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): The alignment of the existing Aizawl-Lunglei road via Serchip was selected after appraising all aspects including the economics, defence requirements etc. vis-a-vis the alignment via Thenzawl. B.R.D.B. therefore does not propose to construct another road between Aizawl and Lunglei. Moreover, a road connects Thenzawl and Serchip which are not far apart; and the North Eastern Council plans to develop a road between Thenzawl and Bungmum to meet developmental needs.

**Ministries and Departments responsible
for development of tribal areas**

6954. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of Ministries and Departments in the Government of India responsible for the over all development of the country;

(b) the names of the Ministries and Departments responsible for the development of tribal areas and upliftment of the tribals; and

(c) whether all Central Ministries and Departments are responsible for these areas and people; if so, how many of them have so far studied the problems and prepared programmes for making provisions for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). All the Ministries/Departments of the Government of India are responsible for development of the country in their respective spheres. In the case of the development Ministries/Departments like Agriculture, Rural Reconstruction, Irrigation, Education, Health, Planning, etc. the involvement in the development of tribal areas is more direct. These Ministries/Departments have been asked to earmark funds for the development of tribal areas by taking up new programmes and adapting on-going programmes in the tribal areas. Nine Central Ministries/Departments, viz. Agriculture, Rural Reconstruction, Education and Social Welfare, Shipping & Transport, Post & Telegraph, Energy, Civil Supplies & Cooperation, Health and Family Welfare and Ministry of Labour have identified schemes and earmarked funds for tribal sub-Plan areas.

Shortage of cement

6955. SHRIMATI MOHSINA KIDWAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the cement industry in the country is not making any concerted efforts in increasing the production while demand is going high year after year and still resorts to price rise as and when desired;

(b) if so, whether it is also a fact that even Government have almost failed to start its own production units during the last few years when they are very well aware that there is almost 100 per cent premium for black marketeers; and

(c) if so, what immediate steps are contemplated to be taken in the public sector to set up new units for increased production and meet the demands?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Increase in production of cement has

not been possible mainly due to external constraints in regard to supply of adequate coal and power to the cement industry. Price of cement is controlled under the provisions of the Cement Control Order and the industry has been representing to the Government for allowing escalations on the cost of inputs which go into the manufacturing process.

(b) and (c). Two factories of Cement Corporation of India at Neemuch and Akaltara with an annual capacity of 4 lakh tonnes each had commenced production in 1980. Another factory of the Corporation at Yerraguntla has started production of clinker. Further Industrial Licences/Letters of Intent/Registration with Directorate General of Technical Development have been granted in respect of 26 new schemes for production of cement in the public sector for an annual capacity of over 10 million tonnes.

Consumer goods produced by M/s. Hindustan Lever

6956. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRY be pleased to state:

(a) what are the consumer goods produced by Hindustan Lever in India at present;

(b) quantity and value of each goods produced by this company;

(c) share of this company in each of these goods produced by the organised sector; and

(d) total profits made by the company, year-wise from 1975-76 to 1980-81?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). A statement is attached.

(d) The total profits made by the company year-wise, are as under:—